

Year	Export (Rs. Crores)	% Growth in exports over previous years' exports
1987-88	1801.61	
1988-89	1921.47	(+) 6.65%
1989-90	2578.71	(+) 34.21%
1990-91	2768.39	(+) 7.36%

(Source: DGCI&S)

(b) and (c). Export of all major agricultural commodities consistently registered higher export earning except in the case of sugar, wheat and spices. Export of sugar and wheat depended largely on surpluses available after accommodating the domestic demand. Export of spices, in quantitative terms, have been steadily increasing since 1987-88 with a minor decline in 1990-91. The major constraints affecting the export of spices being; (a) increased domestic consumption; (b) availability of better and remunerative prices in the country; (c) low productivity level in India leading to higher cost of production; and (d) fall in international prices.

(d) The Government in produced a package of trade policy aimed at strengthening of export incentives, eliminating substantial volume of import licensing and optimal import compression. The system of advance licensing as an instrument of export promotion has also been strengthened. Government have divided to allow established exporters to open foreign currency accounts in approved banks and allow established exporters to raise external credits, pay for export related imports from such accounts and credit export proceeds to such accounts. Besides, Government have taken other steps which include reducing controls through licensing, simplification of procedures for export, activation of Board of Trade, bilat-

eral discussion with selected countries, inter-action with national organisations of trade and industry, etc.

Disbanding of DGQA

3812. SHRI JAGAT VIR SINGH DRONA: Will the Minister of DEFENCE be pleased to state:

(a) whether the Government propose to disband Directorate General of Quality Assurance Organisation and the Department of Defence Production;

(b) if so, the details of such proposals; and

(c) if not, the reasons for non-implementation of cadre review of Group 'C' & 'D' employees in DGQA Organisation ?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) No, Sir.

(b) Does not arise.

(c) The Cadre Review proposal in respect of Group 'C' & 'D' employees of DGQA Organisation as formulated by the Deptt. of Defence Production & Supplies has not been found acceptable to Ministry of Finance.